

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT -III

52.C.P. 4312/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.01.2020**

NAME OF THE PARTIES: Ashok Kumar Premchand Pandey  
V/s  
Telebuild Construction Pvt Ltd & ORS

SECTION 66 & 169 OF COMPNAIES ACT, 2013

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**ORDER**

List this matter on 26.02.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/